

खरीददारों के विरुद्ध बैंकों एवं वित्त निगमों द्वारा दायर किये गये वाद एवं वसूली की कार्यवाही तुरन्त प्रभाव से स्थगित कराई जावे एवं बैंकों को इस सम्बन्ध में निर्देश दिये जायें ।

(2) सरकार द्वारा मध्यस्थता कर न्यायालय में चल रहे वादों का समुचित निर्णय कराया जावे ।

(3) गरीब चालकों, खरीददारों को अविलम्ब राहत पहुंचाई जावे एवं उनके विरुद्ध प्रारम्भ किये गये वाद अवैध घोषित किये जावें ।

महोदया, इस संबंध में मैं आपके माध्यम से एक और निवेदन करना चाहूंगा की इसी प्रकार का ध्यानकर्षण प्रस्ताव हिन्दुस्तान ट्रक मिनी बस के संबंध में 17.3.86 को सदन में उठाया गया था परन्तु उसके संबंध में सरकार द्वारा क्या कदम उठाए गये हैं आज तक हमें कोई जानकारी नहीं दी गयी है अतः आप सरकार को निर्देश देने का श्रम करेंगे कि हमें जानकारी देवें और साथ ही आज के इस प्रस्ताव के संबंध में भी तत्काल कदम उठाकर ड्राइवरों एवं वाहन मालिकों को राहत पहुंचाये । (धन्यवाद)

REFERENCE TO THE REPORTED GOVERNMENT DECISION TO CLOSE DOWN THREE UNITS OF THE HINDUSTAN FERTILISER CORPORATION LIMITED IN ASSAM

SHRI NAGEN SAIKIA (Assam):
Madam, I am thankful to you for permitting me to raise the question of the fate of the HFCL factories. The Central Government's move to close down three factories of the Hindustan Fertiliser Corporation Limited, briefly HFCL, in the eastern sector i.e. in Namrup, Barauni and Durgapur, is

going to affect 10,000 direct employees, a good number of contractors, which will cross a few thousand number, thousands of families of the employees, labourers, huge number of daily wage-earners and petty contractors badly. Moreover, development for agriculture and agricultural production will be slowed down, ancillary industries like Assam Petro-Chemicals will be badly affected. The decision to stop the commissioning activities at Haldia project and its associated offices also carries the indication of dark future of the project.

Assam, being one of the richest States in natural resources and the most backward in industrialisation in the country, has enough reasons to feel that the Central Government always has been trying to keep away the State from the industrial map of the country. For even a small industry, the people of the State are to launch agitational programmes, sometimes to lay even precious lives for such causes.

It is also found that most of the so-called expertise, of course not all, sent from other parts of the country, have least love for the State and least commitment for her development. They always try to build up their own images brightly at the cost of those industries or corporations and by showing inefficiency of the local people. I apprehend the existence of such evil hands behind the decision of the Government to close down these factories on the plea that these factories are giving much loss. In case, of Namrup, they even are trying to show that the long Anam agitation was a cause of loss for the project. These people can only damage the cause of the State. Moreover, the main reasons for incurring loss are not spelled out by the authorities before the country. The first and the foremost reason is of using unproven indigenous technology for such big projects, while in other parts of the country proven technology has been and is being used for such projects. For example, Nangal and Bhatinda can be cited. But the factories of the HFCL are neglected and are denied of all facilities rendered to other factories. There is break down of unproven and obsolete equipment

[Shri Nagen Saikia]

frequently. This results in victimisation of hundreds and thousands of people, and the State's industrial life is also affected adversely.

The second important reason is erratic power supply for which the production is badly affected. Another important reason is faulty pricing of products. The employees' Union of Namrup has clearly stated, as it came out in the Anam Tribune of 24th November, 1986, that:

"Besides various other factors, un-realistic basis of achievement of capacity utilisation is one of the prime factors of losses. The rampant corruption at the top in collusion with the policy makers is contributing a lot to this ill-fate of the Corporation."

The very objective of establishing the factories are going to be frustrated in this way. I would like to draw the attention of the House to this matter and demand assurance from the Government that (1) not a single employee will be thrown out; (2) the unproven obsolete machineries will be replaced by proven and modern ones; (3) the factories of the HFCL will not be closed down; (4) the people at the helm of the affairs will be replaced by unbiased and efficient people with genuine love to the human and to the country. Fifthly, a thorough enquiry should be instituted to find out the evil hands. I caution the Government not to play with the lives of the people of the State. Thank you.

REFERENCE TO THE REPORTED DELAY IN STARTING GRADUATE DIPLOMA COURSE IN HINDI JOURNALISM BY THE INFORMATION AND BROADCASTING MINISTRY

डॉ० रत्नाकर पांडेय (उत्तर प्रदेश) :
माननीया, उपसभापति जी, सूचना एवं प्रसारण मंत्रालय द्वारा संचालित भारतीय जन-संचार संस्थान द्वारा हिन्दी पत्रकारिता में स्नातकोत्तर डिप्लोमा कोर्स शुरू करने में विलंब का पूर्ण प्रबंध हो जाने के बाद भी विलंब के कारणों पर विलम्बनीय लोक

महत्व के उल्लेख करने की अनुमति दिये जाने के लिए मैं आपका कृतज्ञ हूँ।

सूचना और प्रसारण मंत्रालय द्वारा संचालित और संपोषित भारतीय जन-संचार संस्थान इस वर्ष से हिंदी पत्रकारिता का स्नातकोत्तर पाठ्यक्रम प्रारम्भ करने वाला था। इसके लिए मंत्रालय ने दस लाख रुपये का प्रावधान भी सातवीं योजना काल के लिए कर दिया था। तत्कालीन पिछले हमारे सूचना मंत्रियों ने उस पाठ्यक्रम को 1986-87 सत्र में प्रारम्भ किये जाने के बारे में संसदीय राजभाषा समिति और मंत्रालय की हिंदी सलाहकार समितियों को बराबर आश्वासन दिया कि यह कोर्स चालू किया जाएगा। तृतीय विश्व हिंदी सम्मेलन के अवसर पर संस्थान द्वारा आयोजित हिंदी पत्रकारिता की संगोष्ठी का उद्घाटन करते हुए तत्कालीन सूचना और प्रसारण मंत्री, माननीय श्री एच०के० एल० भगत ने उक्त पाठ्यक्रम के प्रारम्भ किये जाने की सार्वजनिक घोषणा की थी, किंतु संस्थान के अधिकारियों की लापरवाही और उपेक्षा के कारण यह पाठ्यक्रम अभी तक प्रारम्भ नहीं हुआ है।

तीन वर्ष लगभग बीत गये, लेकिन इस कोर्स के लिए किसी प्रकार की तैयारी जहां तक मुझे जानकारी है, अभी शुरू नहीं की गई। इससे साफ जाहिर होता है कि इस संस्थान के अधिकारियों का इरादा है कि इस पाठ्यक्रम को शुरू ही न किया जाए।

अतएव इस सदन के माध्यम से आपके द्वारा मैं सूचना और प्रसारण मंत्री जी से अपील करना चाहूंगा कि वह उक्त पाठ्यक्रम को इस वर्ष हर हालत में चालू करने का आदेश जारी करें क्योंकि संस्थान के पास इसके लिए पर्याप्त धनराशि है।

इस बात का भी उल्लेख करना आवश्यक है कि भारतीय जन-संचार संस्थान अपने जीवन का इक्कीसवां वर्ष पूरा कर चुका है और इस वर्ष इसे विश्वविद्यालय का दर्जा और मान्यता भी मिल रही है, फिर भी इसने हिंदी पत्रकारिता की शिक्षा के लिए कोई उल्लेखनीय कार्य नहीं किया यद्यपि इस संस्थान के क्रिया-कलापों की